

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 29.11.2018 (Thursday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|--|---|---|---|
| 1. | Comp. App. (AT) (Ins) No. 336 of 2017 | Naveen Luthra Vs. Bell Finvest (India) Ltd. & Anr. With | Chitranshul A. Sinha | G. Aniruth Purusothaman (R-1) |
| 2. | Comp. App. (AT) (Ins) No. 07 of 2018 | Avance Logistics & Trading India Pvt. Ltd. Vs. Bell Finvest (India) Ltd. With | Shruti Agarwal | Vinit J. Mehta |
| 3. | Comp. App. (AT) (Ins) No. 10 of 2018 | Bell Finvest India Ltd. Vs. Intercon Container & Survey & Commodities Pvt. Ltd. | UdayPratap Singh | Shruti Agarwal A. Anterkar |
| 4. | Comp. App. (AT) (Ins) No. 167 of 2018 | Anil Nanda Vs. Hari Kishan Sharma | Shreyan Das | Achal Gupta |
| 5. | Comp. App. (AT) (Ins) No. 320 of 2018 | Ajay Chaturvedi Vs. JM Financial Asset Reconstruction Co. Ltd. & Anr. | AtulBatra | Naveen Hegde-R1 Anant A. Pavgi-R2 |
| 6. | Comp. App. (AT) (Ins) No. 344 of 2018 | SICOM Ltd. Vs. Alok Employee Benefit & Welfare Trust & Ors. | Ankur Kashyap | Bali Brar-R2 Sneha-R5 Nisha-R.P. |
| 7. | Comp. App. (AT) (Ins) No. 369 of 2018 | Ankit Patni Vs. State Bank of India & Anr. | Nandini Sen | Misha |
| 8. | Comp. App. (AT) No. 397-399 of 2017 | Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. | Anuradha Sharma Inder Raj Gill Avichal Prasad | Nishant Bhardwaj Robin Debey |
| 9. | Contempt Case (AT) No. 11 of 2017 in Comp. App. (AT) No. 397-399 of 2017 | Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. | Anuradha Sharma Inder Raj Gill Avichal Prasad | Nishant Bhardwaj Robin Debey Siddharth Yadav Ramanjit Singh (R-10 & 11) |
| 10. | Contempt Case (AT) No. 01 of 2018 in Comp. App. (AT) No. 397-399 of 2017 | Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. | Anuradha Sharma Inder Raj Gill Avichal Prasad | Nishant Bhardwaj Robin Debey Siddharth Yadav Ramanjit Singh (R-10 & 11) |
| 11. | Contempt Case (AT) No. 16 of 2018 in Comp. | Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. | Jayant Mehta | Abhijeet Sinha |

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| | App. (AT) No. 397-399 of 2017 | | | |
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For Orders

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|-----|---|--|----------------------|---|
| 12. | I.A. No. 1848 of 2018 in Comp. App (AT) (Ins) No. 184 of 2018 | Srei Infrastructure Finance Ltd. Vs. Sumit Binani & Ors. | Arijit Mazumdar | Arjun Asthana-RP Amar Dave-R9 Sanjeev Sen-COC |
| 13. | Comp. App. (AT) (Ins) No. 358 of 2018 | Eight Finance Pvt. Ltd. Vs. Amit Gupta, R.P. of HDO Technologies Ltd. with | Ashish Bhan | Mahima Singh-R1 Adhish Rajvanshi-R2 Sankalp Anantwar-(R17-20) |
| 14. | Comp. App. (AT) (Ins) No. 359 of 2018 | Eight Finance Pvt. Ltd. Vs. Amit Gupta, R.P. of Hindustan Dorr Oliver Ltd. With | Ashish Bhan | Mahima Singh-R1 Adhish Rajvanshi-R2 Sankalp Anantwar-(R17-20) |
| 15. | Comp. App. (AT) (Ins) No. 495 of 2018 | S.C. Sekaran Vs. Amit Gupta & Ors. With | Sumant Batra | Mahima Singh(R-RP) |
| 16. | Comp. App. (AT) (Ins) No. 496 of 2018 | S.C. Sekaran Vs. Amit Gupta & Ors. | Sumant Batra | Mahima Singh(R-RP) |
| 17. | Comp. App. (AT) (Ins) No. 679 of 2018 | Anup Kumar, R.P. of Shivkala Developers Pvt. Ltd. Vs. BDR Builders & Developers Pvt. Ltd. & Ors. | Anup Kumar | |
| 18. | Comp. App. (AT) (Ins) No. 680 of 2018 | Anup Kumar, R.P. of Shivkala Developers Pvt. Ltd. Vs. Chharia Holding Pvt. Ltd. & Ors. | Anup Kumar | |
| 19. | Comp. App. (AT) (Ins) No. 681 of 2018 | Anup Kumar, R.P. of Shivkala Developers Pvt. Ltd. Vs. Vipul Motors Pvt. Ltd. & Ors. | Anup Kumar | |
| 20. | Comp. App. (AT) No. 320 of 2018 | CADS Software India Pvt. Ltd. & Anr. Vs. K.K. Jagdish & Ors. | Chitranshul A. Sinha | Rana Mukerjee |

For Admission (Fresh Cases)

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| 21. | Comp. App. (AT) (Ins) No. 721 of 2018 | Kamesh Badhana Vs. Govind Ram & Ors. | Arjun Kant | |
| 22. | Comp. App. (AT) (Ins) No. 722 of 2018 | Rajpur Hydro Power Pvt Ltd Vs. Sanjay Kumar Diwani , RP & Ors | Dhruv Madam | |
| 23. | Comp. App. (AT) (Ins) No. 723 of 2018 | Rohit Aggarwal Vs. Universal Facilities Management Pvt. Ltd. | R.K. Gupta | |

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| 24. | Comp. App. (AT) (Ins) No. 726 of 2018 | Asha Goyal Vs. Pharma Traders Pvt Ltd | Nivedita R. Sarda | |
| 25. | Comp. App. (AT) (Ins) No. 727 of 2018 | Central Inland Water Transport Corporation Ltd Vs. Vinod Kumar Kothari | T.harish Kumar | |
| 26. | Comp. App. (AT) (Ins) No. 728 of 2018 | Shyam Sunder Bhatler Vs. Punjab National Bank & Anr. | T.P. Shami | |
| 27. | Comp. App. (AT) (Ins) No. 729 of 2018 | Rockside Impex Pvt. Ltd. Vs. Punjab National Bank & Anr. | T.P. Shami | |
| 28. | Comp. App. (AT) No. 393 of 2018 | Ganesh Prasad Yadav & Anr. Vs. Contai Bus Syndicate Pvt. Ltd. & Ors. | Rajesh Kumar | |
| 29. | Competition. App. (AT) No. 86 of 2018 | Balrampur Chini Mills Ltd Vs. CCI & Ors | Gautam Shahi | |
| 30. | Competition. App. (AT) No. 87 of 2018 | Pushpa M Vs. CCI & Ors | Ravisekhar Nair | |
| 31. | Competition. App. (AT) No. 88 of 2018 | Jainuddin Thanawala Vs. CCI & Ors | Ravisekhar Nair | |

For Admission (After Notice)

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| 32. | Comp. App. (AT) (Ins) No. 597 of 2018 | MAIF Investments India Pte Ltd. Vs. Ind-Barath Energy (Utkal) Ltd. | Bani Brar | Yogesh Jagia |
| 33. | Comp. App. (AT) (Ins) No. 646 of 2018 & I.A. No. 1809 of 2018 | Ranvir Ranjit Vs. Vijay R Vakharia & Ors | Rohini Musa | Amrita Sanghi (R1-7) Vikaas Mehta-R8 |
| 34. | Comp. App. (AT) (Ins) No. 690 of 2018 | Sheena Adarsh Vs. Union Bank of India & Anr. | P.Bakiyaraj | Rajiv S. Roy-R1 |
| 35. | Comp. App. (AT) No. 334 of 2018 | MAIF Investments India Pte Ltd. Vs. Ind-Barath Power Infra Ltd. & Ors. | Vashi | Yogesh Jagia (R2) |
| 36. | Comp. App. (AT) No. 350 of 2018 | Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. | Rohin Dubey | Anuradha sharma (R1), Inder raj gill (R2) |
| 37. | Competition Appeal (AT) No. 74 of 2018 | All India Chess Federation Vs. Competition Commission of India & Ors. | Shalini Kaul | Sourabh-R1 Neha Mishra (R2 - R5) |

For Hearing

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| 38. | Comp. App. (AT) (Ins) No. 229 of 2018 | Dynepro Pvt. Ltd. Vs. V. Nagarajan (R.P.) of Cethar Ltd. With | M.A. Venkata Subramanian | Arnav Dash |
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| 39. | Comp. App. (AT) (Ins) No. 262 of 2018 | IU International Holdings PTE Ltd. Vs. V. Nagarajan | PragyanPradip Sharma | Arnav Dash |
| 40. | TA (AT) (Competition) No. 05 of 2017 (Old Appeal No. 17 of 2017) | Prem Prakash Vs. Madhya Pradesh PWD &Ors. | Prem Prakash | Sanjiv Kumar Mohanty (R-2) VikramSobti (R- CCI) |

12: 00 noon

For Hearing (Part Heard)

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| 41. | Comp. App. (AT) (Ins) No.289 of 2017 | Srei Equipment Finance Ltd. Vs. Sree Metaliks Ltd. | Divakar Maheshwari | Gauri Rasgotra, Rounak Dhillon, Ananya Dhov |
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For Hearing

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| 42. | Comp. App. (AT) (Ins) No. 521 of 2018 Part Heard | Pushpa Shah & Anr. Vs. IL & FS Financial Services Ltd. & Anr. With | Misha Rohtagi Mohta | Ashish Kamat |
| 43. | Comp. App. (AT) (Ins) No. 643 of 2018 | Jignesh Shah Vs. IL&FS Financial Services Ltd. & Anr. | Misha Rohtagi Mohta | Goutham Shivshankar-R2 |
| 44. | Comp. App. (AT) (Ins) No. 243 of 2018 Part Heard | Axis Bank Ltd. Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) With | VijayendraPratapSi ngh | Honey Satpal-RP Sasham Babbar |
| 45. | Comp. App. (AT) (Ins) No. 244 of 2018 Part Heard | Standard Chartered Bank Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) with | Prag Maini | Honey Satpal |
| 46. | Comp. App. (AT) (Ins) No. 245 of 2018 Part Heard | ICICI Bank Ltd. Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) with | Prag Maini | Honey Satpal-RP Sasham Babbar |
| 47. | Comp. App. (AT) (Ins) No. 249 of 2018 Part Heard | State Bank of India Vs. Anuj Jain, (R.P.) for JaypeeInfratech Ltd. & Ors. With | R.P. Kapur | Honey Satpal-RP Shweta Bharti (R- IFCI) |
| 48. | Comp. App. (AT) (Ins) No. 276 of 2018 Part Heard | Jai Prakash Associates Ltd. Vs. Anuj Jain, R.P. for JaypeeInfratech Ltd. With | Tarun Mehta | Honey Satpal |
| 49. | Comp. App. (AT) (Ins) No. 301 of 2018 Part Heard | Axis Bank Ltd. Vs. Anuj Jam (Resolution Professional for Jaypee Infratech Ltd) | VijayendraPratap Singh | Honey Satpal-RP Sasham Babbar |

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| 50. | Comp. App. (AT) (Ins) No. 331 of 2018 Part Heard | Bank of Maharashtra Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. with | DivyanshuGoyal | Honey Satpal |
| 51. | Comp. App. (AT) (Ins) No. 343 of 2018 Part Heard | United Bank of India Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. & Ors. with | Rajiv S. Roy | Honey Satpal Shipra Shukla-R26 |
| 52. | Comp. App. (AT) (Ins) No. 348 of 2018 Part Heard | Central Bank of India Vs. Anuj Jain with | Jaswinder Singh | Honey Satpal |
| 53. | Comp. App. (AT) (Ins) No. 349 of 2018 Part Heard | Standard Chartered Bank Vs. Anuj Jain with | Parag Maini | Honey Satpal |
| 54. | Comp. App. (AT) (Ins) No. 353 of 2018 Part Heard | ICICI Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. With | Manu Nair | Honey Satpal Sasham Babbar |
| 55. | Comp. App. (AT) (Ins) No. 370 of 2018 Part Heard | UCO Bank Vs. AnujJain,R.P. of JaypeeInfratech Ltd. & Ors. With | Abhijet Roy | Honey Satpal, Divyanshu Goyal(R-23) Jaswinder Singh- R26 |
| 56. | Comp. App. (AT) (Ins) No. 374 of 2018 Part Heard | The KarurVysya Bank (P) Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. with | RekhaAnand | Honey Satpal |
| 57. | Comp. App. (AT) (Ins) No. 376 of 2018 Part Heard | L & T Infrastructure Finance Company Ltd. Vs. Anuj Jain, R.P. for JaypeeInfratech Ltd. With | Varun Singh | Honey Satpal |
| 58. | Comp. App. (AT) (Ins) No. 411 of 2018 Part Heard | Central Bank of India Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. with | Jaswinder Singh | Honey Satpal |
| 59. | Comp. App. (AT) (Ins) No. 424 of 2018 Part Heard | Canara Bank Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. & Ors. With | Rajiv S. Roy | Honey Satpal |
| 60. | Comp. App. (AT) (Ins) No. 436 of 2018 Part Heard | Karnataka Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. With | Sanjay Bajaj | Honey Satpal |

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| 61. | Comp. App. (AT) (Ins) No. 458 of 2018 Part Heard | IFCI Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. With | Shweta Bharti | Honey Satpal |
| 62. | Comp. App. (AT) (Ins) No. 492 of 2018 Part Heard | Allahabad Bank Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. & Ors. With | Rajiv S. Roy | Honey Satpal |
| 63. | Comp. App. (AT) (Ins) No. 511 of 2018 Part Heard | Jammu & Kashmir Bank Vs. Anuj Jain, R.P. Jaypee Infratech Ltd. & Ors. With | Prareek Khaitan | Honey Satpal |
| 64. | Comp. App. (AT) (Ins) No. 524 of 2018 Part Heard | The South Indian Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. | Abhimanyu Chopra | Honey Satpal |
| 65. | Comp. App. (AT) No. 185-186 of 2018 | Anil Chandanmal Singhvi Vs. Union of India & Ors. With | Mahesh Agarwal | Shally Bhasin-R1 |
| 66. | Comp. App. (AT) No. 187-188 of 2018 | Devendra Kumar Agrawal Vs. Union of India & Ors. With | Mahesh Agarwal | Shally Bhasin-R1 |
| 67. | Comp. App. (AT) No. 189-190 of 2018 | Sunil Hasmukhlal Shah Vs. Union of India & Ors. With | Mahesh Agarwal | Shally Bhasin-R1 |
| 68. | Comp. App. (AT) No. 192 of 2018 | Union of India, MCA Vs. 63 Moons Technologies Ltd. & Ors. With | D Simon | Shally Bhasin-R1 |
| 69. | Comp. App. (AT) No. 196-197 of 2018 | Jigish Shantilal Sonagara Vs. Union of India & Ors. With | Mahesh Agarwal | Sanjay Shorey |
| 70. | Comp. App. (AT) No. 198-199 of 2018 | Berjis Desai Vs. Union of India & Ors. With | Mahesh Agarwal | Sanjay Shorey |
| 71. | Comp. App. (AT) No. 200-201 of 2018 | NishaDutt Vs. Union of India & Ors. With | Mahesh Agarwal | Sanjay Shorey |
| 72. | Comp. App. (AT) No. 202-203 of 2018 | Prashant Desai Vs. Union of India & Ors. With | Mahesh Agarwal | Sanjay Shorey |
| 73. | Comp. App. (AT) No. 204-205 of 2018 | Manjay Prakash Shah Vs. Union of India & Ors. With | MishaRohtagiMohta | Sanjay Shorey |

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| 74. | Comp. App. (AT) No. 206-207 of 2018 | DiwangSunderrajNeralla Vs. Union of India & Ors. With | MishaRohtagiMoht a | Sanjay Shorey |
| 75. | Comp. App. (AT) No. 208 of 2018 | 63 Moons Technologies Ltd. Vs. Union of India & Ors. With | MishaRohtagiMoht a | Sanjay Shorey |
| 76. | Comp. App. (AT) No. 209 of 2018 | Jignesh Prakash Shah Vs. Union of India & Ors. | MishaRohtagiMoht a | Sanjay Shorey |

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For Hearing

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| 77. | Comp. App. (AT) (Ins) No. 461 of 2018 | SharadSanghi Vs. Vandana Garg & Ors. With | Sameer Rohtagi | Sumesh Dhawan- R1 Bishwajit Dubey- R5 |
| 78. | Comp. App. (AT) (Ins) No. 464 of 2018 | Ashutosh Koul & 814 Ors. Employees of Jyoti Structures Ltd. Vs. DBS Bank Ltd. & Ors. With | Payal Chandra | SumeshDhawan (R-4) Bishwajit Dubey- R5 |
| 79. | Comp. App. (AT) (Ins) No. 548 of 2018 | Apollo Jyoti LLC and Ors Vs Jyoti Structures Ltd | Dhruv Dewan | Shivani Sinha (R-1), Ashish Mukhi (R- DBS), Bishwajit Dubey (R-SBI), Ashok Kr. Jain (R- Allahabad Bank), Srideepa-R6 |

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By Order

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Registrar